

- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 9898/17/23]

#### **Report and Accounts (2020-21) of NERAMAC, Guwahati and related Papers**

**उत्तर पूर्वी क्षेत्र विकास मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Annual Report and Accounts of the North Eastern Regional Agricultural Marketing Corporation Limited (NERAMAC), Guwahati, Assam, for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 9906/17/23]

#### **Reports of the Comptroller and Auditor General of India**

**वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी):** महोदय, मैं संविधान के अनुच्छेद 151 के खंड (1) के अधीन निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:—

- (i) Report of the Comptroller and Auditor General of India on Implementation of Phase-I of Bharatmala Pariyojana — Union Government — Ministry of Road Transport and Highways — Report No. 19 of 2023 (Performance Audit);
- (ii) Report of the Comptroller and Auditor General of India on Regional Connectivity Scheme — UDAN (Ude Desh Ka Aam Naagrik) — Union Government (Civil) Ministry of Civil Aviation — Report No. 22 of 2023 (Compliance Audit);